Sl. Name No. of Name of the corporate debtor: EXPORTS CID REZ COMMO creditor Identification Details of claim 142-91 22 MAZ Date Amount Amount Nature Amount Whether received claimed of claim of admitted claim by 16.24 LOAN 16.24 YES Annexure-1

Date of commencement of liquidation: 29 08 W73; List of stakeholders as on: 05, 12, 2023

Off PEALICE 30 | n | 23 by interest Security by amount security relinquished? Interest guarantee of claims admitted covered security Details of claim admitted List of secured financial creditors SKUNG Y Details Amount of covered 500 ١ % share contingent mutual rejected under in total claim dues, verifica Amount Amount Amount of Remarks, of any of claim claim if any Div CASA 3 may be set off dues, 0 0 verification 0 CATH CEST

Annexure-2

Name of the corporate debtor:; Date of commencement of liquidation:; List of stakeholders as on:

List of unsecured financial creditors

No. creditor			
No.			
Detail	Date of receipt		
Details of claim received	Amount claimed	/	***
Details of claim admitted	Amount of Nature claim of claim admitted		
	Nature of claim		
	Nature Amount of claim covered by guarantee		
	% share in claim total amount of claims admitted		
Amount of contingent	claim		
Amount	*		
Amount of claim			
Amount of	verification		
Remarks, i			